

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Competition Appeal (AT) No. 26 of 2018**

**IN THE MATTER OF:**

**Ghaziabad Development Authority**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant: Mr. Vaibhav Gaggar and Ms. Aayushi Sharma, Advocates.**

**For Respondent: Mr. Balaji Subramanian Advocate for (R-CCI)  
Mr. Satendra Singh**

**With**

**Compensation Application (AT) No. 01 of 2018**

**IN THE MATTER OF:**

**Sateyendra Singh & Anr.**

**...Appellants**

**Versus**

**Ghaziabad Development Authority and Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Dinesh Kumar and Mr. Satendra Singh, Advocates.**

**For Respondent: Mr. Vaibhav Gaggar and Ms. Aayushi Sharma Advocate for  
R-1  
Mr. Balaji Subramanian, Advocate for (R-CCI)**

**ORDER**

**05.07.2019** Due to paucity of time the matter could not be taken up.

Post these appeals 'for hearing' on 20<sup>th</sup> August, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

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